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Wednesday,
20th July, 2022
29 Ashadha, 1944 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)
(PART-II)

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[*Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part – I to this Debate, published electronically on the Rajya Sabha website under the link <https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise>]*

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RAJYA SABHA

Wednesday, the 20th July, 2022 / 29 Ashadha, 1944 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

MR. CHAIRMAN: Please take your respective seats. Oath or affirmation.

OATH OR AFFIRMATION

Shrimati Pilavullakandy Thekkeyaparambil Usha (Nominated)

श्री सभापति : "श्रद्धापूर्वक निर्वहन करूँगी", यह क्या है, सबको मालूम है न? ...(व्यवधान)...
Papers to be laid on the Table. Shrimati Nirmala Sitharaman. Not present. Okay.
Not present due to Covid. Shri Pankaj Chaudhary.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी) : महोदय, मैं केन्द्रीय उत्पाद शुल्क अधिनियम, 1944 की धारा 38 की उप धारा (2) के अधीन, वित्त मंत्रालय (राजस्व विभाग) की निम्नलिखित अधिसूचनाओं तथा व्याख्यात्मक ज्ञापन की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (1) Notification No. 17/2022-Central Excise dated 19.07.2022 seeks to amend No. 04/2022-Central Excise, dated the 30th June, 2022, to reduce the Special Additional Excise Duty on exports of Petrol and Diesel.
- (2) Notification No. 18/2022-Central Excise dated 19.07.2022 seeks to reduce the Special Additional Excise Duty on production of Petroleum Crude and export of Aviation Turbine Fuel.
- (3) Notification No. 19/2022-Central Excise dated 19.07.2022 seeks to exempt the excisable goods, namely Petrol, Diesel and Aviation Turbine Fuel from

Special Additional Excise Duty and Road and Infrastructure Cess when exported from units located in the Special Economic Zones (SEZ).

- (4) Notification No. 20/2022-Central Excise dated 19.07.2022 seeks to amend No. 10/2022-Central Excise, dated the 30th June, 2022, to reduce the Road and Infrastructure Cess on export of Petrol.

[Placed in Library. For (1) to (4) See No. L.T. 7147/17/22]

...(Interruptions)...

MR. CHAIRMAN: Papers to be laid. Now, Shri Nityanand Rai. ...*(Interruptions)*... Papers to be laid. ...*(Interruptions)*... This is not the way. ...*(Interruptions)*... Kharge ji, you know the tradition. ...*(Interruptions)*... Papers to be laid. ...*(Interruptions)*... Shri Nityanand Rai.

I. Notifications of the Ministry of Home Affairs

II. Report (2019-20) of NHRC, New Delhi and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (i) A copy (in English and Hindi) of the Ministry of Home Affairs' Notification No. S.O. 1883 (E), dated the 20th April, 2022, appointing Chief Immigration Officer, Bureau of Immigration, New Jalpaiguri Railway Check Post as the "Civil Authority" for the purpose of said Order for the Immigration Check Post located at New Jalpaiguri, Jalpaiguri District of West Bengal State with effect from 20th April, 2022, under sub-section (2) of Section 3A of the Foreigners Act, 1946.

[Placed in Library. See No. L.T. 7108/17/22]

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs' Notification No. S.O. 1884 (E), dated the 20th April, 2022, designating New Jalpaiguri Railway Check Post in the district of Jalpaiguri of West Bengal State as an authorized Immigration Check Post for entry into/exit from India with valid travel documents for all classes of passengers, under sub-section (5) of Section 3 of the Passport (Entry into India) Act, 1920.

[Placed in Library. See No. L.T. 7109/17/22]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 20 of the Protection of Human Rights Act, 1993:—

- (a) Annual Report of the National Human Rights Commission (NHRC), New Delhi, for the year 2019-20.
- (b) Memorandum of Action Taken on the recommendations contained in the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 7110/17/22]

Reports and Accounts of various organizations for various years and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (सुश्री प्रतिमा भौमिक) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ :-

- (i) (a) Annual Report and Accounts of the Swayamkrushi, Secunderabad, Telangana for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 77119/17/22]

- (ii) (a) Annual Report and Accounts of the Institution for the Blind, Delhi for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institution.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7120/17/22]

- (iii) (a) Annual Report and Accounts of the Velugu, Madanpalle, Andhra Pradesh, for the year 2013-14 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7121/17/22]

- (iv) (a) Annual Report and Accounts of the Association for Social Reconstructive Activities (ASRA), Cuttack, Odisha, for the year 2011-12 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (v) (a) Annual Report and Accounts of the Association for Social Reconstructive Activities (ASRA), Cuttack, Odisha, for the year 2014-15 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (iv) and (v) See No. L.T. 7122/17/22]

- (vi) (a) Annual Report and Accounts of the Vimala Mahila Samajam, Muvattupuzha, Kerala, for the year 2014-15 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7123/17/22]

- (vii) (a) Annual Report and Accounts of the Sisu Sakha Sangha, Khordha, Odisha, for the year 2015-16 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7124/17/22]

- (viii) (a) Annual Report and Accounts of the National Abilympic Association of India C/o Amar Jyoti Charitable Trust, Karkardooma, Vikas Marg, Delhi, for the year 2011-12 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (ix) (a) Annual Report and Accounts of the National Abilympic Association of India C/o Amar Jyoti Charitable Trust, Karkardooma, Vikas Marg, Delhi, for the year 2013-14 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (x) (a) Annual Report and Accounts of the National Abilympic Association of India C/o Amar Jyoti Charitable Trust, Karkardooma, Vikas Marg, Delhi, for the year 2014-15 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (viii) to (x) See No. L.T. 7125/17/22]

- (xi) (a) Annual Report and Accounts of the Karimnagar District Freedom Fighter's Trust, Thimmapur, Telangana, for the year 2011-12 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Trust.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7126/17/22]

- (xii) (a) Annual Report and Accounts of the Victory India Charitable Tent of Rescue Yacht, Kuppam, Andhra Pradesh, for the year 2011-12 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7127/17/22]

- (xiii) (a) Annual Report and Accounts of the Bethany Society, East Garo Hills, Meghalaya, for the year 2012-13 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7129/17/22]

- (xiv) (a) Annual Report and Accounts of the All Manipur Mentally Handicapped Persons' Welfare Organization, Mongshangei, Imphal, Manipur, for the year 2016-17 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7128/17/22]

- (xv) (a) Annual Report and Accounts of the Charitable Society for the Welfare of the Disabled, Ernakulam, Kerala, for the year 2011-12 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7130/17/22]

- (xvi) (a) Annual Report and Accounts of the National Association for the Blind, Mumbai, Maharashtra, for the year 2013-14 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7131/17/22]

- (xvii) (a) Annual Report and Accounts of the Shree Ramana Maharishi Academy for the Blind, Bangalore, Karnataka, for the year 2012-13 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Academy.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7132/17/22]

- (xviii) (a) Annual Report and Accounts of the Surguja Gyandoaya Association, Surajpur, Chhattisgarh, for the year 2014-15 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7133/17/22]

- (xix) (a) Annual Report and Accounts of the Handicapped Service Foundation, Khammam, Telangana, for the year 2014-15 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Foundation.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7134/17/22]

- (xx) (a) Annual Report and Accounts of the Dhula Regional Physically Handicapped Development Association, Darrang, Assam, for the year 2014-15 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7135/17/22]

- (xxi) (a) Annual Report and Accounts of the Type Writing Institution Rural Development Services (TWIRDS), Thoubal, Manipur, for the year 2013-14 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institution.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7136/17/22]

...(Interruptions)...

MR. CHAIRMAN: Please sit down. Leader of the Opposition is capable of saying what he wants to say. I know it. Please sit down. Give respect to LoP. ...(Interruptions)... If at all... ...(Interruptions)... Then, I am going to permit. ...(Interruptions)... This is not the way. ...(Interruptions)...

Now, Reports of the Public Accounts Committee; Shri Bhubaneswar Kalita.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI BHUBANESWAR KALITA (Assam): I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2022-23):-

- (i) Fifty-first Report on 'Assessment of Assesseees in Entertainment Sector (DT)'; and

- (ii) Fifty-second Report on 'Construction and utilization of Limited Height Subway (LHS)'.

PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Hon. Members, as you are aware, on the opening day of 257th Session, on 18th July, 2022, I had announced reconstitution of Panel of Vice-Chairmen with the following Members:

1. Shri Bhubaneswar Kalita;
2. Ms. Indu Bala Goswami;
3. Dr. L. Hanumanthaiah;
4. Shri Tiruchi Siva;
5. Shri V. Vijayasai Reddy; and
6. Dr. Sasmit Patra.

I have also decided to nominate two more names, namely, Shri Sukhendu Sekhar Ray and Shrimati Vandana Chavan to this Panel. These eight Members will be in the Panel for the current Session. The Chairman has to nominate the names and I am the Chairman till the current Session. After the new Chairman comes, he will be at liberty to continue or change it. That is why, that word has been added.

REGARDING NOTICE UNDER RULE 267

MR. CHAIRMAN: Now, coming to the other thing, the LoP is saying something. ...*(Interruptions)*... First of all, I have to go through this. ...*(Interruptions)*...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : सभापति महोदय, मैंने नियम 267 के तहत सूचना दी है कि बढ़ती हुई महंगाई और खासकर जो जरूरी चीजें हैं, उनके लिए आम आदमी को भुगतना पड़ रहा है। इस महंगाई की मार का इफेक्ट सिर्फ महिलाओं पर ही नहीं, बल्कि बच्चे से लेकर बूढ़े तक, 140 करोड़ जनता पर हो रहा है। पेंसिल से लेकर दूध तक ...**(व्यवधान)**...

MR. CHAIRMAN: We are not taking up the subject. You are mentioning the subject, that is all. ...*(Interruptions)*... If you are asking for a discussion, ...*(Interruptions)*...

श्री जयराम रमेश (कर्नाटक) : सर, हम अभी बहस चाहते हैं।

MR. CHAIRMAN: Please respect the LoP. ...(*Interruptions*)... I have permitted him to mention the issue, and you people are upsetting it. ...(*Interruptions*)...

SHRI MALLIKARJUN KHARGE: One, minute, Sir. इसके कारण आम आदमी की हालत बदतर हो गई है। कई आवश्यक वस्तुओं के दाम, खास तौर पर खाने-पीने के सामान, एलपीजी, पेट्रोल, डीज़ल की भारी महंगाई के बाद प्री-पैकड खाना, गेहूं, चावल, दही, लस्सी, छाछ, पनीर, शहद, गुड़, आटा, मुरा आदि ...(**व्यवधान**)...

MR. CHAIRMAN: Hon. Members, LoP ...(*Interruptions*)... Please hear my decision. ...(*Interruptions*)... I am allowing the discussion. You don't want it? I will adjourn then. ...(*Interruptions*)...

श्री मल्लिकार्जुन खरगे : बच्चों के खाने-पीने के सामान, ड्रॉइंग पेपर, चाकू...(**व्यवधान**)... आदि पर जो जीएसटी बढ़ाया गया है, उस पर हम चर्चा चाहते हैं। ...(**व्यवधान**)...

MR. CHAIRMAN: Please, you cannot dictate to me. In the Business Advisory Committee, it was suggested that we must have discussion. I have agreed for discussion on price rise, and you people don't want it! I am adjourning the House till 2.00 p.m.

The House then adjourned at seven minutes past eleven of the clock.

*The House reassembled at two of the clock,
MR. DEPUTY CHAIRMAN in the Chair.*

GOVERNMENT BILL

[‡]The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022

MR. DEPUTY CHAIRMAN: The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022.

[‡] Further consideration continued on the motion moved on the 19th July, 2022.

...(Interruptions)... श्री शक्तिसिंह गोहिला...(व्यवधान)... माननीय शक्तिसिंह गोहिल जी।...(व्यवधान)... प्लीज़, आप लोग अपनी-अपनी सीट पर जाएँ।...(व्यवधान)... यह इंटरनेशनल कमिटी के तहत महत्वपूर्ण बिल है, देश हित का बिल है।...(व्यवधान)... माननीय सदस्यों की यह जिम्मेदारी है कि आप लोग यह बिल पास करें।...(व्यवधान)... वेल में आकर इस ढंग से प्रदर्शन करना नियम के विपरीत है।...(व्यवधान)... Please go back to your seats. ... (Interruptions)... Mr. Surjewala, you are taking pictures. ... (Interruptions)... Mr. Surjewala, please don't take pictures. It is not allowed. ... (Interruptions)... Please. ... (Interruptions)... आप इस तरह से पैकेट्स लेकर वेल में प्रदर्शन नहीं कर सकते हैं। यह नियम के विपरीत है।...(व्यवधान)... दूध के पैकेट से दूध लीक होकर गिर सकता है।...(व्यवधान)... You are not allowed to carry these things in the Well. ... (Interruptions)... Please go back to your seats. ... (Interruptions)...

सभा के नेता (श्री पीयूष गोयल) : सर, फोन पर जो रिकॉर्डिंग की गई है, उसे डिलीट करवाया जाए।...(व्यवधान)...

श्री उपसभापति : जिन लोगों ने वीडियो रिकॉर्डिंग की है, वे उसको डिलीट करें।...(व्यवधान)... जिन लोगों ने वीडियो रिकॉर्डिंग की है, I am telling it on record, please delete it. ... (Interruptions)... आप हाउस के अंदर वीडियो रिकॉर्डिंग नहीं कर सकते हैं - यह हाउस के रूल के तहत चलता है। कृपया आप हाउस के रूल्स और एटिकेट्स को फॉलो करें।...(व्यवधान)... आप इसको सोशल मीडिया में नहीं डाल सकते।...(व्यवधान)... आप हाउस की इन सारी चीजों को बाहर नहीं दे सकते।...(व्यवधान)... कृपया आप लोग अपनी-अपनी सीट पर जाएँ।...(व्यवधान)... माननीय शक्तिसिंह गोहिला।...(व्यवधान)... श्री पी. विल्सना।...(व्यवधान)... माननीय पी. विल्सन, please speak. ... (Interruptions)... Shri P. Wilson, please speak. ... (Interruptions)... सिर्फ आपकी बात ही रिकॉर्ड पर जाएगी, और किसी की बात रिकॉर्ड पर नहीं जाएगी।...(व्यवधान)...

SHRI P. WILSON (Tamil Nadu): Regarding what, Sir? ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Shri P. Wilson, please speak. ... (Interruptions)...

SHRI P. WILSON: Regarding what, Sir? ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Shri P. Wilson, please speak. ... (Interruptions)...

SHRI P. WILSON: Sir, on the Bill? ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Shri P. Wilson, please speak on the Bill. ...*(Interruptions)*... Your name is here. You have given your name to speak on the Bill. ...*(Interruptions)*... Shri P. Wilson, please speak. ...*(Interruptions)*... Are you speaking on the Bill or not? ...*(Interruptions)*...

SHRI P. WILSON: Sir, the House is not in order. ...*(Interruptions)*... Please bring the House in order. ...*(Interruptions)*... Sir, please bring the House in order. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Dr. Prashanta Nanda. ...*(Interruptions)*... Dr. Prashanta Nanda is not present. ...*(Interruptions)*... माननीय सदस्यगण, आप कहते हैं कि आपको बिल पर बोलने का अवसर चाहिए, लेकिन आपको बिल पर बोलने का कल भी अवसर था और आज भी बोलने का अवसर है।...**(व्यवधान)**... यह देश हित का बिल है, इसके लिए इंटरनेशनल कमिटीमेंट है।...**(व्यवधान)**... Please cooperate. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*... Go back to your seats. ...*(Interruptions)*... मैं आप सबसे आग्रह करता हूँ कि आप सब अपनी-अपनी सीट पर जाएँ।...**(व्यवधान)**... आप जिस विषय पर बहस चाहते हैं, उसके लिए माननीय चेयरमैन साहब ने सुबह ही स्पष्ट कर दिया है कि इस पर कब और कैसे बहस होगी।...**(व्यवधान)**... The Chairman has clarified it. ...*(Interruptions)*... Shri P. Wilson, please speak on the subject. ...*(Interruptions)*...

SHRI P. WILSON: Sir, I am ready to speak. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please speak. ...*(Interruptions)*... Only your speech will go on record. ...*(Interruptions)*... Your speech will go on record. ...*(Interruptions)*... Only your speech will go on record. ...*(Interruptions)*... Nothing else. ...*(Interruptions)*... Speak on the subject. You have given your name. ...*(Interruptions)*...

SHRI P. WILSON: Sir, I am ready to speak. ...*(Interruptions)*... I will speak, Sir. ...*(Interruptions)*... This is an important Bill. ...*(Interruptions)*... Please bring the House in order. ...*(Interruptions)*...

श्री उपसभापति : माननीय सदस्यगण, आपको बिल पर बोलने के लिए कल भी अवसर मिला और आज भी अवसर मिला, लेकिन आप पार्टिसिपेट नहीं करना चाहते हैं।...**(व्यवधान)**...

SHRI P. WILSON: Sir, I am ready to speak. ...*(Interruptions)*...

श्री उपसभापति : प्वाइंट ऑफ ऑर्डर सीट पर जाकर उठाया जा सकता है।...**(व्यवधान)**... अगर हाउस ऑर्डर में नहीं है, तो कोई प्वाइंट ऑफ ऑर्डर नहीं...**(व्यवधान)**... कृपया आप रूल्स पढ़ें और रूल्स को फॉलो करें।...**(व्यवधान)**... कृपया वेल में न आएं।...**(व्यवधान)**...

SHRI P. WILSON: Sir, please bring the House in order. ...*(Interruptions)*...

श्री उपसभापति : माननीय चेयरमैन साहब ने महँगाई पर चर्चा के बारे में मॉर्निंग में ऑलरेडी स्पष्ट कर दिया है।...**(व्यवधान)**...आप हाउस को चलने दीजिए।...**(व्यवधान)**...

SHRI P. WILSON: Sir, I am ready.....*(Interruptions)*... I am ready to speak. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The House stands adjourned to meet at 11.00 hours on Thursday, the 21st July, 2022.

The House then adjourned at five minutes past two of the clock till eleven of the clock on Thursday, the 21st July, 2022.

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